

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.100/2834/2016

Tuesday, this the 23rd day of August 2016

Hon'ble Mr. P.K. Basu, Member (A)

G. Suresh
s/o K.K. Gopinath Pillai
r/o C-3A/39-A
Janakpuri, New Delhi

(Applicant in person)

.. Applicant

Versus

National Highways Authority of India
Through the Chairman
G 5 & 6 Sector 10, Dwarka
New Delhi-75

(Mr. Hanu Bhasker, Advocate) ..Respondent

O R D E R (ORAL)

I find that representation made by the applicant on 19.07.2016 (Annexure A-6) to the Chairman, National Highways Authority of India, New Delhi to release the retirement benefits is still pending.

2. The O.A. is, therefore, disposed of at the admission stage itself without going into the merits of the matter with a direction to the respondent to decide the aforementioned representation within a period of thirty days from the date of receipt of a copy of this Order.

**(P.K. Basu)
Member (A)**

August 23, 2016

/sunil/